CIRCULAR LETTER REGARDING COMMUNAL HARMONY

Written Answers

311. SHRI A. D. MANI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether he has issued a circular letter recently to the State Home Ministers asking them to take firm steps to deal with situations affecting communal harmony; and

(b) if so, what are the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) and (b) I had written to all Chief Ministers of States on 10th September, 1967 requesting them to take adequate steps to prevent communal tension and to curb communal disturbances with utmost firmness. Among other things, their personal attention was drawn to the following : —

(i) Adequate arrangements should exist for getting timely intelligence about developing tensions between different groups of people ;

(ii) Citizens Committees should be formed in areas where either tensions have occurred in the past or are likely to develop in future ;

(iii) Adequate use should be made of the preventive provisions of the law ;

(iv) In the light of what happened in Jamshedpur and Rourkela in 1964 and recently at the Heavy Engineering Corporation township in Hatia, it is specially necessary to maintain vigilance in industrial communities; and

(v) Systematic arrangements should be instituted for scrutiny of writings in newspapers, magazines, etc. as well as spoken words, which tend to promote communal hatred. Adequate use should be made of provisions of section 153-A IPC as well as the Press Council to check such writings and speeches.

MAHAJAN COMMISSION REPORT REGARD-ING BOUNDRY DISPUTE

to Questions

312. SHRI YELLA REDDY : SHRI P. K. KUMARAN : SHRI M. V. BHADRAM : SHRI R. S. KHANDEKAR: SHRI M. C. SHAH : SHRI B. D. KHOBRAGADE

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Mahajan Commission set up to go into the border disputes between Maharashtra, Mysore and Kerala has submitted its report;

(b) if so, what are the main recommendations contained in the report; and

(c) what decisions have been taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :.(a) and (b) The report of the Commission on Maharashtra-Mysore-Kerala Boundary disputes has been received. Copies of the Report have been placed in the Parliament Library, and have also been sup. plied to the Members.

(c) The recommendations made by the Commission are under consideration.

शिक्षा मंत्रालय के गढन के मामले की जांच

313. श्री विमलकुमार मन्नालालग्री चौरड़ियाः क्या शिक्षा मंत्री 11 अगस्त, 1967 को राज्य सभा में दिये गये तारांकित प्रश्न संख्या 408 के उत्तर को देखगे और यह बताने की क्रुपा करेगें कि :

(क) झिआ मंत्रालय के एक्सटर्नल रिलेशन्स डिवीजन के जिस गबन के मामले की विशष पुलिस संस्थान द्वारा जांच की जा रही यी उसका परिणाम क्या रहा; और

(ख) इस मामले में अंतर्ग्रस्त लोगों के नाम क्या हैं? का स्टब्स् का